

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 10th October, 2024

No. HCM/R-3/2018-Estt.-II/ 21570 : Consequent upon the Computer Typing Test held on 4th October, 2024 in connection with Lower Division Assistant Recruitment Examination, 2023 (District Courts of Manipur), the following Roll Numbers are hereby shortlisted for appearing the Viva-Voce/Interview:

000045	000128	000136	000248	000291	000332	000343	000351	000438
000548	000594	000653	000725	000774	000837	000903	000913	001291
001421	001442	001486	001516	001680	002033	002063	002066	002076
002144	002151	002153	002214	002231	002285	002292	002298	002319
002332	002337	002441	002444	002468	002469	002546	002624	002640
002689	002696	002825	002874	002924	003024	003075	003112	003142
003178	003595	003703	003730	003763	003892	004040	004156	004275
004318	004382	004407	004489	004563	004651	004657	004782	004911
004957	005021	005037	005098	005125	005143	005146	005159	005300
005318	005650	005655	005795	005967	006016	006041	006060	006070
006192	006204	006257	006263	006277	006356	006538	006637	006930
007071	007141	007195	007212	007227	007493	007748	008193	008355
008388	008404	008959	008980	009040	009131	009195	009593	009701
009742	010222	010292	010831	010900	011153	011343	011391	011459
011725	011776	011878	011890	011915	011916	011983	012035	012037
012158	012195							

Detailed schedule of the Viva-Voce/Interview are as follows:

Sl. No.	Date of Viva-Voce/ Interview	Day	No. of Candidates	Roll No.		Reporting Time
				from	to	
1	21-10-2024	Monday	46	000045	002066	09:30 A.M.
				002076	002689	01:00 P.M.
2	22-10-2024	Tuesday	46	002696	004911	09:30 A.M.
				004957	006204	01:00 P.M.
3	23-10-2024	Wednesday	45	006257	009701	09:30 A.M.
				009742	012195	01:00 P.M.


The Viva-Voce/Interview will be held at Venues in Imphal, Senapati & Guwahati. Shortlisted candidates will be allotted Examination Centres according to the Centres they opted for during the Written Examination. No further requests for changes to the Examination venue will be entertained.

K. A. J.

Sl. No.	Viva-Voce/ Interview City	Examination Venue	Remark(s)
1	Imphal	High Court of Manipur	Physical interview
2	Guwahati	Shall be notified later only on the official website www.hcmimphal.nic.in	Via Video Conference
3	Senapati	District & Sessions Court, Senapati	Via Video Conference

Shortlisted candidates must produce the following documents in original and self-attested photocopies in support of their eligibility and identity at the time of Viva Voce/Interview, failing which they will not be allowed to appear:

- a) Print-out of Admit Card.
- b) Class X Certificate (as proof of Date of Birth).
- c) Certificate of Graduation (as proof of Minimum Qualification)
- d) Certificates of other Qualification(s), if any.
- e) Photo bearing IDENTITY PROOF - Driving Licence/Voter ID Card/Aadhaar Card/ Identity Card issued by University or College/PAN Card.
- f) 2 (two) passport sized photographs.
- g) SC/ST/OBC Certificates issued by competent authority for those candidates seeking reservation.
- h) No Objection Certificate for those candidates who are in Government Service.


(KH. AJIT SINGH)
 REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the Manipur State District Courts Service Rules, 2014.
6. The P.S. to Registrar General, High Court of Manipur.
7. The District and Sessions Judge, Senapati.
 - For your kind information and with a request to kindly make the necessary arrangements for providing video conferencing on 23rd October 2024, from 01:00 PM onwards, until the conclusion of the Viva Voce/Interview.
- ✓ 8. The System Analyst, High Court of Manipur.
 - He is requested to upload the same in the Official Website of this Registry.
9. The Superintendent Estt.-II, High Court of Manipur.
10. Notice Board/Concerned file/Guard file.